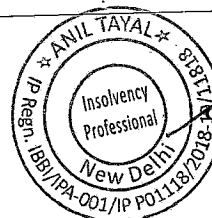


FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF **BHAVAYTECH INFRA PROJECT PVT. LTD.**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BHAVAYTECH INFRA PROJECT PVT. LTD.
2.	Date of incorporation of corporate debtor	09/10/2013
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, ROC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2013PTC258975
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office Address as per the MCA Records: PLOT NO. 36-37 KH.NO. 89/15 GROUND FLOOR BLK-D VIJAY VIHAR, ROHINI PH-2, LAND MARK NEAR MALIK TENT, NORTH WEST DELHI-110085 IN
6.	Insolvency commencement date in respect of corporate debtor	08.10.2021
7.	Estimated date of closure of insolvency resolution process	05 th April, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Anil Tayal Reg. No: IBBI/IPA-001/IP-P01118/2018-19/11818
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 201, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi, 110092 Email Id: caaniltayal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 201, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar, New Delhi, National Capital Territory of Delhi-110092 Email Id: cirp.bippl@gmail.com
11.	Last date for submission of claims	22.10.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: https://ibbi.gov.in/home/downloads Physical Address: same as above in point no. 10 b. NA

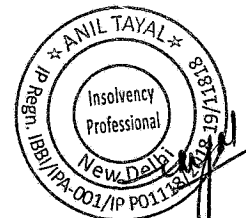


Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of a corporate insolvency resolution process of the **Bhavaytech Infra Project Pvt. Ltd.**, Corporate Debtor on 08.10.2021.

The creditors of Bhavaytech Infra Project Pvt. Ltd are hereby called upon to submit their claims with proof on or before 22.10.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Tayal

Interim Resolution Professional

In the matter of Bhavaytech Infra Project Pvt. Ltd.

Regn. No.: IBBI/IPA-001/IP-P01118/2018-19/11818

**Reg Add: 201, Sagar Plaza, Plot No. 19, District Centre, Laxmi Nagar,
New Delhi-110092**

Reg Email Id: caaniltayal@gmail.com

CIRP mail id: cirp.bippl@gmail.com

Date: 10.10.2021

Place: New Delhi